

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई  
IN THE INCOME-TAX APPELLATE TRIBUNAL 'C' BENCH, CHENNAI  
श्री एस.एस. विश्वनेत्र रवि, न्यायिक सदस्य एवं श्री एस.आर. रगुनाथा, लेखा सदस्य के समक्ष  
Before Shri S.S. Viswanethra Ravi, Judicial Member &  
Shri S.R. Raghunatha, Accountant Member

आयकर अपील सं./I.T.A. No.1896/Chny/2025  
निर्धारण वर्ष/Assessment Year: 2013-14

Coimbatore Nagarajan Paramasivan,  
No. 23, TTK Road, 1<sup>st</sup> Cross Street,  
Alwarpet, Chennai 600 018.

Vs. The Income Tax Officer,  
Non Corporate Circle 10(1),  
Chennai.

**[PAN: AAGPP8933M]**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से / Appellant by : Shri Abhishek Murali, C.A. (Virtual)  
प्रत्यर्थी की ओर से/Respondent by : Ms. R. Anita, Addl. CIT  
सुनवाई की तारीख/ Date of hearing : 10.03.2026  
घोषणा की तारीख /Date of Pronouncement : 10.03.2026

**आदेश /O R D E R**

**PER S.S. VISWANETHRA RAVI, JUDICIAL MEMBER:**

This appeal filed by the assessee is directed against the order dated 28.05.2025 passed by the Id. Commissioner of Income Tax (Appeals), National Faceless Appeal Centre [NFAC], Delhi for the assessment year 2013-14.

2. When the appeal was taken up for hearing, the Id. AR Shri Abhishek Murali, CA, on behalf of the assessee, prayed for withdrawal of the appeal, against which, the Id. DR Ms. R. Anita, Addl., CIT has not

opposed the submissions of the Id. AR. Accordingly, the appeal filed by the assessee is dismissed as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open Court on 10<sup>th</sup> March, 2026 at Chennai.

Sd/-  
(S.R. RAGHUNATHA)  
ACCOUNTANT MEMBER

Sd/-  
(S.S. VISWANETHRA RAVI)  
JUDICIAL MEMBER

Chennai, Dated, 10.03.2026

Vm/-

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant,
2. प्रत्यर्थी/ Respondent,
3. आयकर आयुक्त/CIT, Chennai/Madurai/Coimbatore/Salem
4. विभागीय प्रतिनिधि/DR &
5. गार्ड फाईल/GF.